(72)

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

167/2012 CA.1766/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M.

Name of the Company		Dr.Tapati Chakraborty & Ors -Versus- Dev Sahitya Kuthir Pvt.Ltd & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	1. MR.R.GHOSH, ADVOCATE 2. MR. M.A. JABBAR, ADVOCATE 3. MR N. KHANJOY, ADVOCATE JULIONION			
3.	MR N. KHA	INJOY, ADVOCA		nkharjoy
1.	Mes. M.	BHUTERIA RIPTO MAJUMDAK	RESP	27/07/2017 17/17 Donagent 20/17 20/11

27-07-2017 - CP No. 167/2012 - CA 1766/2015 - Dr. Tapati Chakraborty & Ors Vs. Dev Sahitya Kuthir Pvt. Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondent(s) are present.

Both side prayed for some time on account of settlement.

Heard; the prayer of the parties is allowed.

Fix on 09-08-2017.

S. ...
MANORAMA KUMARI
MEMBER(J)